NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/111/2016

NAME OF THE PETITIONER(S)

: B. Adi Narayana Reddy & another

NAME OF THE RESPONDENT(S)

: Adarsh Estates Private Limited & 5 others

UNDER SECTION

: 111, 397/398, 402 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Council for Petitioners

ORDER

Shri Akhil Jain, counsel for petitioner present. No representation on behalf of the respondents. Counsel for petitioner stated that he is filing an amended petition today and has already provided a copy of the same to the other side. Counsel for petitioner is directed to inform the next date of hearing to the counsel for respondents for their appearance. The matter is posted for final arguments. Put up on 03.07.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy)

Member (Judicial)